



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No. 100/9//HDB/2017
NAME OF THE COMPANY	Ksheeraabd Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Ksheeraabd Constructions Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. S. Manasa	counsel	9493798127	
R. Suresh Kumar	Adv.	9959357727	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Seshanath Reddy R.	counsel	9885129028	

Sl. No. 14

Date of hearing: 17.11.2017

CP (IB) No. 100/9/HDB/2017

Ksheerabad Constructions Pvt. Ltd.

ORDER

Heard Mrs. R.S. Manasa, Mr. K. Suresh Kumar, learned counsel for the petitioners and Shri. R. Sushant Reddy, learned counsel for the respondent.

Mr. Sushant, learned counsel for the respondent submit that the writ petition filed before Hon'ble High Court is still pending. For the production of order of the Hon'ble High Court post the matter on 21.11.2017.



Member (Technical)



Member (Judicial)